

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/727/2024, IA (IBC)/725/2024 in CP(IB) No.20/7/HDB/2019
NAME OF THE COMPANY	Lanco Solar Pvt Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Solar Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/727/2024**

**Present:** Ld. Counsel Mr. D. Narender Naik for the Applicant.

Ld. Counsel Mr. Shreyas Lele for the Respondent No.2.

Issue notice for the Respondent No.1. Mr.Shreyas Lele has taken service on behalf of the Respondent No.2. Ld. Counsel for the Respondent No.2 is directed to file counter. **Matter is adjourned to 10.05.2024.**

**IA (IBC)/725/2024**

**Present:** Ld. Counsel Mr. D. Narender Naik for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days. **Matter is adjourned to 10.05.2024** for filing proof of service and counter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**